

1	2	3
5.	Delhi	24.96
6.	Goa	9.74
7.	Haryana	68.55
8.	Jammu & Kashmir	5954.69
9.	Jharkhand	4424.99
10.	Karnataka	125.98
11.	Kerala	339.04
12.	Madhya Pradesh	2792.14
13.	Maharashtra	2220.207
14.	Manipur	520.59
15.	Meghalaya	229.73
16.	Nagaland	83.477
17.	Orissa	4878.44
18.	Rajasthan	2128
19.	Sikkim	8.04
20.	Tamil Nadu	66.76
21.	Tripura	2295.57
22.	Uttarakhand	619.428
23.	Uttar Pradesh	1969.19
24.	West Bengal	2785.24

**Criticism of solar technology policy**

2120. SHRIMATI SHOBHANA BHARTIA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the US Government has criticized India's solar technology policies to be detrimental to international investments owing to high level of preferential treatment to domestic firms;

(b) if so, the reaction of Government thereto; and

(c) whether Government is poised to attain the ambitious target of generating 20,000 MW of solar power by 2022 while also managing to source key supplies from domestic firms?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The US Government has raised concerns about provisions of domestic content in the policy guidelines for selection of grid connected solar power projects under Jawaharlal Nehru National Solar Mission.

(b) These provisions are applicable only when the generated solar power is purchased by NTPC Vidyut Vypar Nigam, a Government subsidiary, and therefore amounts to Government procurement. There is no general policy restricting imports into India, and a number of foreign companies are already participating / supplying goods for solar power projects under Jawaharlal Nehru National Solar Mission (JNNSM). On the contrary, Government has made import of solar products duty free.

(c) The Government had announced a target of 20,000 MW of solar power by 2022, which is likely to be achieved. The policy on domestic content, so far, is only for the solar power projects to be set up during Phase - I of JNNSM till 2013.

#### **Allocations for new and renewable energy**

2121. SHRI NARESH GUJRAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of amount sanctioned by Government to various States for generating power through new and renewable energy sources during 2008 to 2011, State-wise;

(b) the incentives offered to private players to enter into the field of new and renewable resources;

(c) whether there is private participation in any of these projects; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Central Financial Assistance (CFA) totaling Rs. 2548.49 crore. has been provided under various